

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

CP NO. 757/2018
OA No. 1322/2015

New Delhi, this the 08th day of February, 2019

**Hon'ble Ms. Nita Chowdhury Member (A)
Hon'ble Mr. S N Terdal Member (J)**

Nagender, Age-25 years
Roll No. DLI-JFA-622
S/o Sh. Jagdish,
Village-Satupura, P.O.- Tigaon,
Distt & Tehsil-Faridabad, Pin-121101 - Applicant

(By advocate : Mr. Sachin Chauhan)

Versus

1. Sh Rajiv Gauba
Secretary, Ministry of Home Affairs,
Govt of India, New Delhi
2. Sh. K Elango
Special Secretary, Aviation Research Center,
Directorate General of Security,
Cabinet Secretariat, East Block-V
R.K. Puram, New Delhi-66
3. Sh S K Sinha
The Directorate General of Security,
Cabinet Secretariat, East Block-V
R.K.Puram, New Delhi-66
4. Sh R.K.Vatan
Joint Deputy Director (Pers-A)
Aviation Research Center
Directorate General of Security
Cabinet Secretariat, East Block V
R.K.Puram, New Delhi-66
5. Sh. Narotam Kumar
Assistant Director (Pers-A)
Aviation Research Center,
Directorate General of Security
Cabinet Secretariat, East Block V,
R.K.Puram, New Delhi-66

.....Respondents

O R D E R (O R A L)

Hon'ble Ms. Nita Chowdhury Member (A)

When the matter is taken up, the counsel for applicant informs that vide WP No. 13886/2018, the Hon'ble High Court has stayed the operation of the impugned order. Hence learned counsel for the applicant seeks and is permitted to withdraw this CP with the liberty to file a fresh one, should any cause of action arise, as per law. Accordingly, the CP is closed.

(S.N. Terdal)
Member (J)

Ms. Nita Chowdhury
Member (A)

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